GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY

LOK SABHA

UNSTARRED QUESTION NO. 1339

TO BE ANSWERED ON 25.07.2018

AADHAAR FOR DIRECT BENEFIT TRANSFER

1339. SHRI MD. BADARUDDOZA KHAN: SHRI MOHD. SALIM:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government is aware that Aadhaar was intended for direct benefit transfers of subsidies and other benefits;
- (b) if so, the details thereof;
- (c) the Government's rationale behind linking PAN, birth certificates, death certificates, voter ID, bank accounts, mobile phone numbers to Aadhaar number;
- (d) whether instances of money laundering and black money have shown any decline post Aadhaar linkage; and
- (e) if so, the details of the methodology of calculation used to assume at such figures?

ANSWER

MINISTER OF STATE FOR MINISTRY AND INFORMATION TECHNOLOGY (SHRI S. S. AHLUWALIA)

(a) and (b): Section 7 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 stipulates the following:

"The Central Government or, as the case may be, the State Government may, for the purpose of establishing identity of an individual as a condition for receipt of a subsidy, benefit or service for which the expenditure is incurred from, or the receipt therefrom forms part of, the Consolidated Fund of India, require that such individual undergo authentication, or furnish proof of possession of Aadhaar number or in the case of an individual to whom no Aadhaar number has been assigned, such individual makes an application for enrolment:

Provided that if an Aadhaar number is not assigned to an individual, the individual shall be offered alternate and viable means of identification for delivery of the subsidy, benefit or service"

(c): The objective of Aadhaar seeding with various services is to prevent identity fraud, weed out fake and fictitious accounts/ PANs/ mobile numbers etc, used for money laundering,

terror activities or avoiding taxes, and to ensure reduction in leakages of Government spending. For the beneficiaries, Aadhaar has emerged as powerful instrument to establish their identity anywhere at any time, receive entitlements and exercise their rights.

(d) and (e): Department of Revenue has informed that no such study has been conducted so far.
